

Annexure 7

Name of the Corporate debtor: M/s. Dharti Dredging and Infrastructure Limited ; Date of commencement of CIRP: 05.04.2022; List of Creditors as on :23.09.2022

List of operational creditors (Government dues)

S No	Details of claimant			Details of claims		Details of claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim Not Admitted	Amount of claim under verification	Remarks if any
	Department	Government	Identification No.	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by Guarantee	Whether related party?	% of voting share in COC if applicable					
1	S Mulaswamy(Assistant Commissioner(State Tax)FAC,East Godavari,Andhra Pradesh-533437		G-1		298513	298513	FORM F	NO		NO	NIL		NA	0	0	
2	Assistant Commissioner of Income Tax Kondapur,Hyd		G-2		78952760	78952760	FORM F	NO		NO	NIL		NA	0	0	
3	C P Chavda State Tas Officer (1) Unit 99,Jamnagar		G-3		10544158	10544158	FORM F	NO		NO	NIL		NA	0	0	
4	Employee State Insurance Corporation (ESI)	ESI	G-4		273540	273540	FORM B	NO		NO	NIL		NA	0	0	
5	Employees Provident Fund Organisation (EPF)	PF	G-5		70102836		FORM F	NO		NO	NIL		NA	0	70102836	
6	Assistant Commissioner (ST) (FAC), Cholavaram Assessment Circle, Government of Tamilnadu	Service Tax	G-6		6722190		FORM B	NO		NO	NIL		NA	0	6722190	
7	Income tax department, Hyderabad	Income tax	G-7		19719600	19719600	FORM B	NO		NO			NA	0	0	
		Total			186613597	109788571								0	76825026	